

**F.No. 528/19/2003-CUS (T.U.)**

**Circular No. 39/2003-Cus  
7th May, 2003**

Government of India  
Ministry of Finance & Company Affairs  
Department of Revenue  
(Tariff Unit)

**Subject :Imposition of anti-dumping duty on raw silk, testing of grades - reg.**

I am directed to refer to the subject mentioned above and to say that as you are aware, notification no. 2/03 dated 2.1.03 has imposed antidumping duty on raw silk of grade 2A and below imported from China. According to reports received by the Board, some unscrupulous importers are misdeclaring grades of raw silk consignments in order to avoid payment of anti dumping duty. Therefore, the consignments coming from China may be regularly checked and got tested for the grade.

2. However, to ensure that clearance is not delayed, the consignments may be cleared without waiting for test report, taking a test bond with suitable Bank Guarantee from the importers.

Pramod Kumar  
Appraising Officer(Tariff Unit)